

CITY CIVIL AND SESSION COURT MUMBAI
IN THE COURT OF HHJ SMT S. J. GHARAT(Incharge)
COURT 35 ADDL SESSIONS JUDGE
Criminal Cause List Dated 23-11-2020

S.No.	Case Type	Case No.	Title	Name of Advocate
<u>ARGUMENTS</u>				
1	POCSO SPL CASE	100393/2015	The State of Agripada Police Station. Vs Hadisali Nabi Mohammed Khan	
<u>EVIDENCE PART HEARD</u>				
2	POCSO SPL CASE	100118/2016	THE STATE OF D.B. MARG POLICE STATION. Vs MAHEFUZ IRFAN ANSARI	
3	POCSO SPL CASE	100191/2016	THE STATE OF BANDRA POLICE STATION. Vs SAMSON RAHUL WANKHEDE.	
<u>EVIDENCE</u>				
4	POCSO SPL CASE	100321/2017	NEHRU NAGAR POLICE STATION Vs AFTAB MOHD. ALI SURVE	
<u>REPLY/SAY</u>				
5	ABA	101389/2020	Shailesh Tukaram Ingle and Ors. 3 Vs The State of Maharashtra Through Nirmal Nagar Police Station	Ravishankar Dwivedi
6	ABA	101401/2020	Mukesh Kundan Buswala and 1 anr. Vs The State of Maharashtra Nirmal Nagar P.stn.	R.K.Mishra
<u>APPEARANCE</u>				
7	POCSO SPL CASE	100510/2017	The State Wadala TT Police Station Vs Akatar Rahim Khan	
8	POCSO SPL CASE	100210/2018	The State of RCF Police Station Vs Ganesh Shankar Kotiyan	

(Main Matter REMAND APPL POCSO/0101038/2017)

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9	POCSO SPL CASE	100083/2019	The State of Nehru Nagar Police Station Vs Nirmal Lekraj Naval and other 01	PP
10	POCSO SPL CASE	100322/2019	The State of maharashtra - Santacruz Police Station Vs Raj Rajendra Sugdhare	PP
11	POCSO SPL CASE	100645/2019	The State of Maharashtra - Pant Nagar Police Station Vs Kamlakar Sitaram Kamble	PP
12	SPL.CASE	100807/2020	The State of Maharashtra through Kurla Police Station, Mumbai Vs Shahbaz @ Saood Mo. Chand Malik	PP
<u>R-E U-S 299 CR.P.C</u>				
13	POCSO SPL CASE	100617/2015	The State of Vikhroli Police Station Vs Rais Ahmed Wajid Ali Edrisi	

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<u>STATEMENT US 313 CR.P.C.</u>				
1	POCSO SPL CASE	100591/2017	The State Nirmal Nagar Police Station Vs Faziulla Abdul Rauf Sayyed	
<u>EVIDENCE PART HEARD</u>				
2	POCSO SPL CASE	100263/2016	THE STATE OF CHUNABHATTI POLICE STATION. Vs VISHAL HARI TAIYDE	
3	POCSO SPL CASE	100514/2017	The State of Khar Police Station Vs Motiram Damodar Kale	
(Main Matter REMAND APPL POCSO/0100798/2017)				
<u>EVIDENCE</u>				
4	POCSO SPL CASE	100174/2018	The State of Tilak Nagar Police Station Vs Rakesh Ashok Kori	
(Main Matter REMAND APPL POCSO/0100143/2018)				
5	POCSO SPL CASE	100265/2018	The State of Mulund Police Station Vs Sanjay Satyawadi Sahu	z
<u>COMPLIANCE</u>				
6	POCSO SPL CASE	100360/2019	The State of Maharashtra - Tardeo Police Station Vs Altaf Abdul Mazid Ansari	PP
<u>REPLY/SAY</u>				
7	ABA	101345/2020	Santosh Subhash Kale Vs The State of Maharashtra Through R.C.F. Police Station	P. S. BDubey and Ashutosh Shukla
<u>APPEARANCE</u>				
8	POCSO SPL CASE	100559/2017	The State Kurla Police Station Vs Sunil Giriraj Bhardwaj	
9	POCSO SPL CASE	1000387/2018	The State of Agripada Police Station Vs Sachin Vishwanath Gharkar	PP

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10	POCSO SPL CASE	1000393/2018	BKC Police Station Vs Mohd. Afjal Mohd. Salim Khan	PP
11	SPL.CASE	100559/2020	The State Of Maharashtra Through Antop Hill Police Station Vs Saddam Husen Mohamad Rafik Lunje	PP
<u>R-E U-S 299 CR.P.C</u>				
12	POCSO SPL CASE	100081/2015	The State Dharavi P. Stn Vs Dinesh Ramugrah Lodhi	

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<u>EVIDENCE PART HEARD</u>				
1	POCSO SPL CASE	100310/2016	THE STATE OF WORLI POLICE STATION Vs AMIT SUNIL BAGADE	
<u>EVIDENCE</u>				
2	POCSO SPL CASE	100303/2014	The State Santacruz P.S Vs Umesh Horilal Varma and anr.	Adv. Mulik
3	POCSO SPL CASE	100596/2017	The State RCF Police Station Vs Shabbir Ismail Shaikh	
<u>CHARGE</u>				
4	POCSO SPL CASE	100215/2017	GHATKOPER POLICE STATION Vs BHAGWAN DHODIRAM KHODVE	
<u>APPEARANCE</u>				
5	POCSO SPL CASE	1000390/2018	Kurla Police Station Vs Hipolitis Josef Macial Disoja	PP
6	POCSO SPL CASE	1000424/2018	The State of Wadala T.T. Police Station Vs Jamaluddin Mohammad Munir Khan and Others 03	PP
7	POCSO SPL CASE	1000447/2018	The State of Sewree Police Station Vs Suhel Ahmed Anwarali Choudhari	PP
8	POCSO SPL CASE	1000637/2018	The State of Tardev Police Station Vs Deepak Jogan Sahani	PP
9	POCSO SPL CASE	100664/2019	The State of Maharashtra - Dharavi Police Station Vs Narsappa Hanumanta Kurmollu @ Tata	PP

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10	POCSO SPL CASE	100666/2019	The State of Maharashtra -Kurla Police Station Vs Basantlal Sukhdeo Kori	PP
<u>R-E U-S 299 CR.P.C</u>				
11	SESSIONS CASE	100688/2013	The State Bandra p.stn Vs Rehasuddin Islamuddin Shaikh	Mr. Deepak Motiwala Sa

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<u>ARGUMENTS</u>				
1	POCSO SPL CASE	100139/2015	The State Govandi Police Station Vs John Michal Desoza	
2	POCSO SPL CASE	100289/2016	THE STATE OF GHATKOPER POLICE STATION. Vs DIPAK PRAKASH MENE	
<u>EVIDENCE PART HEARD</u>				
3	POCSO SPL CASE	100287/2016	THE STATE OF BYCULLA POLICE STATION. Vs MOHD. ANWAR ABDUL SATTAR SHAIKH @ SULTAN	
<u>EVIDENCE</u>				
4	POCSO SPL CASE	100016/2018	The State of Pantnagar Police Station Vs Monu@Mohammad Kallu Chudiyar	
<u>CHARGE</u>				
5	POCSO SPL CASE	100486/2017	The State Trombay Police Station Vs Yusuf Afzal Khan	
6	POCSO SPL CASE	1000635/2018	The State of Khar Police Station Vs Shravan Satubhai Rathod	PP
<u>APPEARANCE</u>				
7	REMAND APPL POCSO	100143/2017	The State Vakola Police station Vs Sagar Arjun Pandey	
8	POCSO SPL CASE	100225/2018	The State of Nagpada Police Station Vs Ashfak Ahamad Januudin Shaikh	
(Main Matter REMAND APPL POCSO/0100230/2018)				
9	POCSO SPL CASE	1000455/2018	The State of Bandra Police Station Vs Nasrulla Masiulla Khan	PP

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10	POCSO SPL CASE	100682/2018	The State of Shivaji Nagar Police Station Vs Salman Jamir Ansari	PP
11	POCSO SPL CASE	100701/2018	The State of N.M.Joshi Marg Police Station Vs Lakhan Dharamsingh Butiya	PP
12	POCSO SPL CASE	100021/2019	The State of V.B. Nagar Police Station Vs Aas Sadaraalm Ansari	PP
13	POCSO SPL CASE	100316/2019	The State- R.C.F. Police Station Vs Bittu @ Rajivkumar Prabhunath Singh	PP
14	POCSO SPL CASE	100679/2019	The State of Maharashtra - Trombay Police Station Vs Pratapchandra Muleshwar Bouraha	PP

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S.No.	Case Type	Case No.	Title	Name of Advocate
<u>EVIDENCE</u>				
1	POCSO SPL CASE	100493/2016	MAHIM POLICE STATION. Vs RASHID ECRAMULLA SHAIKH	
2	POCSO SPL CASE	100202/2018	The State of Santacruz Police Station Vs Ravikant Rajaram Yadav	
(Main Matter REMAND APPL POCSO/0100155/2018)				
<u>REPLY/SAY</u>				
3	M A IN ABA	100584/2019	Upasna Francis Fernandis Vs State Mahim Police Station	Rajendra Rathod
<u>APPEARANCE</u>				
4	POCSO SPL CASE	100320/2019	The State- Antop Hill Police Station Vs Imran Majibulla Khan	PP
5	POCSO SPL CASE	100498/2019	The State of Maharashtra - Dharavi Police Station Vs Bhushan Devidas Gaikwad	PP
6	POCSO SPL CASE	100567/2019	The State of Maharashtra - Pant Nagar Police Station Vs Sopan Ramlal Dafal	PP
7	POCSO SPL CASE	100610/2019	The State- Mahim Police Station Vs Nilesh Tanaji Akre	PP
8	SPL.CASE	100800/2020	The State Mahim Police Station Vs Mohammed Shoheb Alam Shaikh and anr	PP
